

**NATIONAL COMPANY LAW TRIBUNAL**  
**PRINCIPAL BENCH**  
**NEW DELHI**

C.P NO. 56(ND)/2016  
CA NO.

CORAM:

PRESENT: CHIEF JUSTICE M. M. KUMAR  
Hon'ble President

SH. R.VARADHARAJAN  
Hon'ble Member (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF PRINCIPAL BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 22.03.2017

NAME OF THE COMPANY: M/s. Affidavble Exports  
Vs  
M/s. Apparel Export Promotions Council & Ors.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956 and 241/242 of the Companies Act 2013.

| S.NO. | NAME                                | DESIGNATION          | REPRESENTATION                       | SIGNATURE                |
|-------|-------------------------------------|----------------------|--------------------------------------|--------------------------|
| 1.    | Anil Panwar<br>WITH<br>Priyanka Raj | Advocate<br>Advocate | Respondent-36,39<br>Respondent-36,39 | Anil Panwar<br>P. Panwar |
| 2.    | Mr. Siddhastha                      | Advocate             | Respondent no 1                      | Siddhastha               |

**ORDER**

Learned Counsel for the Respondent Nos. 2 to 29, 31 & 33 have circulated a letter for adjournment citing the personal difficulty.

No objection has been raised on the aforesaid letter.

Accordingly, hearing is deferred to 09.5.2017.

Sd/-  
(CHIEF JUSTICE M.M. KUMAR)  
PRESIDENT  
Sd/-  
(R. VARADHARAJAN)  
MEMBER (JUDICIAL)

Surjit  
22.3.2017